

in Bihar for the development of agriculture during 1995-96 and 1996-97;

(b) the details of the achievements made thereunder during the said period; and

(c) the amount allocated and utilised for these schemes so far?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA): (a) to (c) The details of new Centrally Sponsored Schemes being implemented in Bihar are given in the statement attached.

STATEMENT

New Centrally Sponsored Schemes Implemented in Bihar during 1995-96 and 1996-97

The following new Centrally Sponsored Schemes have been implemented in Bihar during 1995-96:—

S. No.	Name of the Scheme	Amount released during 1995-96 (Rs. in lakh)
1.	Sustainable Development of Sugarcane Based Cropping System	159.13
2.	Integrated Seed Development for remote/ not easily accessible areas	5.74
Total:		164.87

The expenditure report of the above releases is still awaited from the State Government. However, the above schemes are likely to be continued during 1996-97, also for which release of funds would be made on receipt of expenditure report/proposal from the State Government.

There is no proposal under consideration at present to start any other new schemes during 1996-97.

Since the above schemes were started only in 1995-96 it is too early to assess the achievement at this stage.

[English]

Derailment of Narmada Express

4981. SHRI DADA BABURAO PARANJPE: Will the Minister of RAILWAYS be pleased to state:

(a) whether Bilaspur-Indore, Narmada Express recently derailed at Parvati Station Yard;

(b) if so, whether any enquiry has been conducted in this regard;

(c) if so, the results thereof and the action taken against the defaulters;

(d) the number of persons killed and injured in the mishap; and

(e) the precautionary measures taken to avoid such recurrences?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS. (SHRI SATPAL MAHARAJ): (a) Yes, Sir.

(b) and (c) An enquiry was conducted by a committee of officers, who have held the staff of Electric Loco Shed, Bhusaval Division of Central Railway responsible for this accident. Action against them under Discipline and Appeal Rules has been initiated.

(d) No person was killed. Only one passenger suffered minor injury.

(e) Loco Sheds have been instructed to improve maintenance and supervision to avoid such recurrences in future.

Metro Rail Project

4982. KUMARI MAMATA BANERJEE: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have announced the extension of railway line from Tollygunge to Garia under the metro Rail Project;

(b) if so, the amount of funds allotted for the said project;

(c) the time by which the project could be completed;

(d) whether the Government propose to dedicate this project in the name of Netaji Subhash Chandra Bose; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) No, Sir.

(b) and (c) Do not arise.

(d) and (e) No such proposal is under consideration.

Adulteration in Fertilizers

4983. SHRI AMAR PAL SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government have received complaints against the large scale adulteration in fertilizers, pesticides, insecticides and chemicals resulting in huge losses in the production of foodgrains every year;

(b) if so, the details thereof; and

(c) the steps taken to check this malpractice?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA): (a) and (b) No, Sir. However, some verbal complaints have come during my tour. Officers have been told to look into these.

(c) (i) However, quality control machinery of both State and Central Government keep on conducting regular checks by taking samples from manufacturing units as well as dealers, storage/godowns for ascertaining the quality of material being supplied to the farmers as per Fertilizer Control Order, 1985.

(ii) In case of pesticides, drawal of samples from manufacturing premises as well as distribution/sale points by notified Insecticides Inspectors for analysis in the State Pesticides Testing Laboratories and Launching of prosecution against the erring manufacturers and administrative course of action under the Insecticides Act, 1968 and the Rules framed thereunder, is undertaken.

Boards for Maharashtra

4984. SHRI SURESH R. JADHAV: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Statutory Development Boards for Vidharbha, Marathwada and the rest of Maharashtra have been set up;

(b) if so, financial allocation made for these Boards; and

(c) the plans of these Boards so far as development of these backward regions is concerned?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA) : (a) Yes, Sir.

(b) and (c) The information is being collected from the State Government and will be laid on the Table of the House.

Reconstruction of Railway Station

4985. SHRI MADHUKAR SARPOTDAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway Administration has a plan to reconstruct Thane Railway Station on the Central Railway in Maharashtra; and

(b) if so, the funds allocated for the purpose and the time by which the reconstruction work is expected to start indicating its probable date of completion?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) Yes, Sir.

(b) The work would cost about Rs. 5.29 crore and in the year 1996-97, Rs. 1.80 crore have been allocated for the same. The time for starting the work and its completion cannot, however, be fixed with any degree of certainty as there are a large number of encroachments/

shops on railway land adjoining the existing station building and the building work shall be hindered until these encroachments are shifted.

Organic Farming

4986. DR. KRUPASINDHU BHOI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government have any proposal to promote the organic farming in the country;

(b) if so, the schemes prepared thereon; and

(c) the States where organic farming has been on the increase?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA): (a) Yes, Sir. The Government is promoting organic farming system in agriculture in the country.

(b) For promoting organic farming involving the balanced use of organic manures in conjunction with chemical fertilisers, following schemes/projects launched by the Ministry of Agriculture are in operation in the country:—

(i) Balanced and Integrated use of Fertilisers

(ii) National Project on development of Fertiliser use in low-consumption and rainfed areas.

In addition, the following ICAR-sponsored schemes are also in operation:—

(i) AICRP on Biological Nitrogen Fixation

(ii) Micro-Biological Decomposition

(iii) National Centre on Blue green Algae (at IARI)

(iv) Testing of different species of Azola at CRRRI, Cuttack

(v) Long-term Fertiliser Experiments (LTFE).

(c) Punjab, Haryana, Madhya Pradesh, Gujarat, Karnataka, Maharashtra, Tamilnadu and Uttar Pradesh are some of the States where organic farming is being promoted.

Production of Onion

4987. SHRI CHHATAR SINGH DARBAR: Will the Minister of AGRICULTURE be pleased to state:

(a) the total production of onion in the country during the last three years, State-wise;

(b) the total quantity of onion exported during the said period; and

(c) the foreign exchange earned therefrom during this period?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA): (a) A statement on State-wise production of onion during the last three years is attached.

(b) and (c) As per NAFED, which is the canalising agency for export of onion, the total quantity and value of onion exported during the last three years are as follows:

Year	Quantity (Lakh tonnes)	Value (In I.N.R. lacs)
1993-94	4.49	2440
1994-95	4.97	2568
1995-96	4.35	3090

STATEMENT

Production of Onion During 1992-93,
1993-94 and 1994-95

State	Production '000' Tonnes		
	1992-93	1993-94	1994-95
ANDHRA PRADESH	152.0	415.2	314.1
ASSAM	12.7	15.1	15.1
BIHAR	144.5	149.2	154.0
GUJARAT	605.3	549.3	561.5
HARYANA	64.2	41.6	41.6
HIMACHAL PRADESH	1.8	1.5	1.5
KARNATAKA	425.7	414.1	489.1
MAHARASHTRA	831.6	1210.0	1210.0
ORISSA	306.4	320.8	320.8
PUNJAB	13.9	10.3	50.3
RAJASTHAN	118.9	122.4	83.2
TAMIL NADU	185.4	197.8	302.5
TRIPURA	0.3	0.3	0.3
UTTAR PRADESH	456.6	331.5	332.5
DELHI	0.9	0.0	0.0
PONDICHERY	0.2	0.2	0.2
ALL INDIA	3490.8	4006.4	4057.9

Railway Projects

4988. SHRIMATI BHAVNABEN DEVRAJ BHAI CHIKHALIA: Will the Minister of RAILWAYS be pleased to state:

(a) the details of the Railway projects launched in the country indicating the time limit fixed for the completion of these projects, project wise and zonewise;

(b) whether there has been inordinate delay in the completion of the said projects;

(c) if so, the reasons therefor;

(d) the revised time schedule for their completion;

(e) the original estimated cost of these projects and the extent of cost escalation; and

(f) the steps taken by the Government to get these projects completed within the revised time schedule?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) to (f) The information is being collected and will be laid on the table of the Sabha.

[Translation]

Reservation Quota of Berths/Seats

4989. SHRI BHANU PRATAP SINGH VERMA: Will the Minister of RAILWAYS be pleased to state:

(a) the details of reservation quota of berths in each class in the trains at Jhansi station and the names of trains in which the quota was available during the last three years; year-wise;

(b) whether there has been reduction in the reservation quota at present; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) The reservation quotas available at Jhansi during the last three years are as under:

Year	Quota					
	Ex. CL	AC-2 Tier	AC-3 Tier	1st Class	A.C. Chair Car	Sleeper Class
1994	12	79	—	58	158	1039
1995	12	77	18	90	134	1096
1996	12	65	18	65	134	926

Train-wise details are given in the statement attached.

(b) and (c) The reservation work at Jhansi station has been computerised with effect from 23.3.1995. Consequently, the quotas at Jhansi in some trains were merged with the quotas at the train originating station, giving full access to Jhansi. Although, Statistically the quota at Jhansi has decreased, but actually, Jhansi passengers has got access to larger quotas of train originating station as well.

